

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2010

Dated: 1st April, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Shri Rama Shankar Awasthi &
Ors.**

.....

Appellant (s)

Versus

U.P.E.R.C. & Ors.

.....

Respondent (s)

Counsel for the Appellant (s)

:Mr. Anand K. Ganesan

Counsel for the Respondent (s)

:Mr. Pradeep Misra and
Mr. Shashank Pandit for R-2 to 8.

ORDER

At the request of learned counsel for Respondents No.2 to 8. post the matter for hearing on **13th April, 2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK